

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave to Appeal (C) No(s). 11558-11560/2024

[Arising out of impugned final judgment and order dated 20-03-2024 in WP No. 13227/2018 passed by the High Court of Judicature at Bombay]

DATTATRAY MARUTI BANSUDE

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 156117/2024

Date : 03-12-2024 The IA was mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Somiran Sharma, AOR
Mr. Anand Dilip Landge, AOR

For Respondent(s)
Mr. Prastut Mahesh Dalvi, AOR
Mr. Aaditya Aniruddha Pande, AOR
Mr. Biju P Raman, AOR
Mr. Vatsalya Vigya, AOR

UPON mentioning the Court made the following
O R D E R

List on 20th December, 2024.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)